

SCHEDULE I
FORM A
PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

**FOR THE ATTENTION OF THE STAKEHOLDERS OF LAMBODAR FISCAL
SERVICES PVT LTD**

1.	NAME OF CORPORATE PERSON	LAMBODAR FISCAL SERVICES PVT LTD
2.	DATE OF INCORPORATION OF CORPORATE PERSON	18/01/1990
3.	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED/ REGISTERED	RoC-Kanpur
4.	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE PERSON	U65999UP1990PTC087670
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	120/500 (21) LAJPAT NAGAR KANPUR UP 208005
6.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	12/10/2020
7.	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	RAJIV BAJAJ 4/180, BACKSIDE, GROUND FLOOR, SUBHASH NAGAR, NEW DELHI-110027 lambodaryl@gmail.com M.No.8800794355 IBBI/IPA-002/IP-N00276/2017-18/10834
8.	LAST DATE FOR SUBMISSION OF CLAIMS	11/11/2020

Notice is hereby given that the LAMBODAR FISCAL SERVICES PVT LTD has commenced voluntary liquidation on 12.10.2020.

The stakeholders of LAMBODAR FISCAL SERVICES PVT LTD are hereby called upon to submit a proof of their claims, on or before 11/11/2020 to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

RAJIV BAJAJ
LIQUIDATOR

IBBI/IPA-002/IP-N00276/2017-18/10834



14/10/2020

New Delhi.